

(In rupees crores)

Sl. No.	Name of the project	Plan of start	Original approved cost	Latest cost (Annual Plan 1997-98)
Major Projects				
1.	Upper Indravati Dam (50% of irrigation share)	1978-80	34.92	193.59
	Irrigation	- do -	42.92	779.32
2.	Upper Kolab Dam (50% of irrigation share)	V	58.97	48.81
	Irrigation	V	24.05	255.83
3.	Rengali Dam (50% of irrigation share)	IV	57.93	40.77
	Irrigation	V	233.64	2402.39
4.	Potaru Irrigation	IV	14.81	148.07
Medium Projects				
1.	Hailhasjore	78-80	7.26	84.09
2.	Badanata	VI	13.36	121.75
3.	Halthang	78-80	9.01	146.60
4.	Upper Jonk	78-80	12.78	125.43
5.	Baghua Stage-II	78-80	6.35	94.83
6.	Dao	VI	19.45	60.11

Compensation to Gulf War Victims

76. SHRI N.N. KRISHNADAS : Will the PRIME MINISTER be pleased to state :

(a) the number of Keralites identified for receiving compensation awarded by United Nations Compensation Commission of the repatriates of Gulf War; and

(b) the number of Keralites who have received the compensation so far and the amount disbursed to them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Ministry of External Affairs (Special Kuwait Cell) have received 32704 individual claims from the State of Kerala. These have been forwarded to the United Nations Compensation Commission (UNCC), Geneva.

(b) As per latest available information received from the Banks authorized to disburse the compensation amounts, the number of people belonging to Kerala who have received compensation so far is 5511. The amount disbursed is approximately US\$ 1,37,77,000 (US Dollars one crore thirty seven lakhs and seventy seven thousand).

*[Translation]***Water Logging in Bihar**

77. SHRI RAGHUVANSH PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether 9 lakh hectare of land in North Bihar is affected by water logging;

(b) if so, the details thereof;

(c) whether any drainage scheme has been proposed by the State Government is under consideration of the Union Government for years;

(d) if so, the details thereof alongwith the reasons for the delay; and

(e) the time by which water logging problem is likely to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) According to information received from Government of Bihar about nine lakh hectere area in North Bihar is affected by water logging.

(b) About 6 lakh ha. is in Gandak command, 1.4 lakh ha. is in Kosi command and about 1 lakh ha. is in Ghaghra command.

(c) and (d) No specific proposal on drainage has been received from Government of Bihar in Central Water Commission. However, two proposals on irrigation which include the aspects of drainage also in North Bihar were received from the Government of Bihar in respect of Eastern Kosi Canal Project Phase-II and Gandak Project Phase-II. On account of non compliance of comments of Central Water Commission for more than one year by Government of Bihar, these projects were deleted in February, 1996 from the pending list of projects with Central Water Commission.

During 1997-98, two proposals for reclamation of waterlogged areas covering 12792 ha. in Gandak and Kosi irrigation Commands were received by the Ministry. Since there were certain deficiencies in the proposals, Government of Bihar has been requested to rectify these.

(e) Preventive and remedial measures are taken to tackle the problem of water logging. The time frame to solve the problem will depend on the amount of funds allocated by the State Government.

*[English]***Wind Energy**

78. PROF. P.J. KURIEN : Will the PRIME MINISTER be pleased to state :

(a) the total wind energy-potential in the State of Kerala;